

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/3775/A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Mr Neiko Akami,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, th 18 July, 2019.

Sub:- Casual leave.

Ref:- Your note dated 01.07.2019

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Shri Khrupto Koso, Principal Judge, Family Court I/C TDP, Vigilance Nagaland, for 3(three) days w.e.f. 03.07.2019 to 05.07.2019 along with station leave permission, has been granted.

Shri Koso may be informed accordingly.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/3776/A, dated 18.07.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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